OA.No.170/00138/2018/CAT/Bangalore Bench

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00138/2018

DATED THIS THE 08th DAY OF OCTOBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V.SANKAR, MEMBER (A)

G.Ramulu
S/o Tippanna
Aged about 63 years
Retired as Postman
Gurmitkal S.O., Sedam Taluk
Kalaburgi District.
Residing at:
Mudhol-585 318
Tq: Sedam
Dist:Kalaburgi.

...Applicant

(By Advocate Sri P.Kamalesan)

Vs.

- 1. Union of India Rep. by its Secretary Department of Posts Dak Bhavan New Delhi-110 001.
- 2. Chief Post Master General Karnataka Circle Bengaluru-560 001.
- 3. Post Master General N.K.Region Dharwad-580 001.
- 4. Senior Supdt. of Post Offices Kalaburgi Postal Division Kalaburgi-585 101.

...Respondents

(By Advocate Shri S.Sugumaran)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)

Heard. The matter is covered by our order in OAs.No.1553-1562/2013 which was challenged in the Hon'ble High Court in WP.No.32846-

32858/2016 and Hon'ble High Court having confirmed the order went up to Hon'ble Apex Court in SLP No.2286-2295/2017 and Hon'ble Apex Court having dismissed the SLP, the matter has become final. Thereafter, vide an Annexure-A6 dtd.14.12.2017, the order was implemented. Therefore, both the Counsels having agreed that the party in this matter is also similar in nature, the OA is allowed on the same terms to be implemented within two(2) months next.

2. The OA is allowed. No costs.

(C.V.SANKAR) (DR.K.B.SURESH) MEMBER (A) (J)

MEMBER

/ps/

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- Annexure A1: Copy of representation dtd:16.01.2016
- Annexure A2: Copy of Post Master General, N.K.Region, Dharwad-580 001 Letter No.NKR/APA-1/1810/KW/17 dtd.9.10.17
- Annexure A3: Copy of Hon'ble CAT, Bengaluru order dtd:30.6.2015 in OA.1553-1562/13
- Annexure A4: Copy of Hon'ble High court of Karnataka order dtd:25.8.2016 in WP.Nos.36923/2016 c/w WP.Nos.32846-32858 to 32867/2016-SCAT
- Annexure A5: Copy of Hon'ble Apex Court order dtd.11.8.2017 in SLP CC No.(S).2286-2295/2017
- Annexure A6: Copy of Govt. of India, Ministry of Communication, Dept. of Posts, Pay Commission Cell, Dak Bhavan, New Delhi. Letter No.2-12/2014-PCC dtd:14.12.2017

Annexures with reply statement:

Annexure R1: Copy of Office Memorandum dtd.13.10.2008
